

OFFICE ORDER

In supersession of all Office Orders issued, in this behalf, Hon'ble the Chief Justice has been pleased to redistribute the Administrative and Executive Business, pertaining to Civil and Sessions Divisions in the State of Himachal Pradesh amongst the Hon'ble Judges with immediate effect, as under:-

1.	Hon'ble Mr. Justice Sanjay Karol	Shimla
2.	Hon'ble Mr. Justice Rajiv Sharma	Kangra
3.	Hon'ble Mr. Justice Dharam Chand Chaudhary	Solan
4.	Hon'ble Mr. Justice Tarlok Singh Chauhan	Bilaspur, Hamirpur and Mandi
5.	Hon'ble Mr. Justice P.S.Rana	Chamba, Kullu and Una
6.	Hon'ble Mr. Justice Sureshwar Thakur	Sirmour and Kinnaur

BY ORDER OF HON'BLE THE CHIEF JUSTICE

REGISTRAR GENERAL

Endst. No.HHC/Admn.1(18)/78-XIII-~~31840-55~~ Dated: 26.09.2014.
Copoly forwarded for information to:-

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. All the District & Sessions Judges/Additional District & Sessions Judges in the State;
3. CPC-OSD(Protocol)/All the Additional Registrars/Secretaries to Hon'ble Judges;
4. All the Deputy Registrars/Assistant Registrars/Court Masters;
5. All the Section Officers/Private Secretaries/Chief Librarian/ Marriage Counsellor-cum-Section Officer (PIL);
7. The Secretary/Private Secretary/PAs to the Registrar General/ Registrar(Rules)/Registrar(Vigilance/Registrar (Administration)/ Registrar (Judicial);
8. The Section Officer (Computer) is requested to upload the above Office Order on the High Court Website today itself.

(From Sr. Nos.1,3 to 8 High Court of H.P. at Shimla)

REGISTRAR GENERAL